

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/354/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Murtaza Ahmed Choudhury,
District & Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati, the 28th January 2019

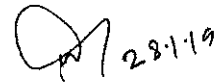
Sub:- **Casual Leave.**

Ref:- Your Letter No.DJL/665/2019, dated 24.01.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 25.01.2019, has been granted / ~~rejected~~.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)